

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s).
13140-13151/2015

STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

SAVITRI NARSAYYA GUDDAPA ETC. ETC. & ORS.

Respondent(s)

WITH

SLP(C) No. 19134/2016 (IX)

SLP(C) No. 1896/2016 (IX)

Date : 31-07-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Seshatalpa Sai Bandaru, Adv.

Mr.Nishant Ramakantrao Katneshwarkar, AOR

For Respondent(s)

Mr. Shashibhushan P. Adgaonkar, AOR

Mr.A. Radhakrishnan, AOR

Ms. Buya Mrunal Dattatraya, Adv

Mr.Anantha Narayana M.g., AOR

Mr. Vivek C. Solshe, Adv.

Mr. C. G. Solshe, AOR

Mr. Rana Sandeep Busa, Adv.

M/s S-legal Associates, AOR

M/s. S.m. Jadhav And Company, AOR

Ms. Anagha S. Desai, AOR

UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 19134 and 1896/2016

These matters are already updated in Chamber Pool.

SLP(C) No.13140-13151/2015The pleadings in respect of original respondents are
already complete vide orders dated 18.4.2016 of the
Registrar's Court.

The newly impleaded respondents do not want to file counter affidavit.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar